

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 65
ANSWERED ON MONDAY, THE 14th SEPTEMBER, 2020
BHADRAPADA 23, 1942 (SAKA)**

USE OF CSR FUND IN RAJASTHAN

QUESTION

65. SHRI ARJUN LAL MEENA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether any amount has been spent under the C.S.R by the corporate companies in Rajasthan's Udaipur district;
- (b) if so, the details thereof; district-wise
- (c) if not, the reasons therefor; and
- (d) the names of the corporate companies and the amount spent and the sectors for which the amount has been spent by them during each of the last three years in Udaipur district?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (d): Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. Schedule VII of the Act enlists the activities which may be included by companies in their CSR policy. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. As per the filings made by the companies in the MCA21 registry, the CSR spend by all the companies in the district of Udaipur for the financial year 2016-17, 2017-18 and 2018-19 is as follows:

District	Financial Year 2016-17	Financial Year 2017-18	Financial Year 2018-19
Udaipur (INR Cr.)	16.87	16.16	18.65

(Data upto 31.03.2020)
